ASSETS HELD BY MRS. AND MR. JUSTICE C.K. PRASAD AS ON 11.03.2010

Items	Description	T at ticu	Particulars/Value	
		(A) Self	(B) Spouse Mrs. Madhu Prasad, Librarian, Sri Arvind Mahila College (a Constituent College of Magadh	
	• Flat		University), Kazipur, Patna. :Flat No.404, Shivani Indira Apartment, SriKrishna Nagar, Patna (Bihar).	Purchased for a consideration of Rs,6,82,500/- fo which agreemen to sale was executed on 12.11.1999. Source of fund: (a) Loan of
anded roperty		VELOVINI OZE G		Rs.4.25 lacs from LIC Housing Finance Ltd.(No.HFL- 487-99-2000) (b) Balance from the savings from the emoluments
		:Flat No.075, Supreme Enclave, Mayur Vihar, Phase-I, Delhi	t	Purchased for a consideration of Rs.20 lacs. Transferred on 24.11.2001. Source of fund: (i) Loan of Rs. 7.50 lacs from the State Govt. (ii)Rs.12.50 lacs from sale of

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• Building	: A portion of a dwelling house at "Birbansi", Plot No.4, Road No.17, S.K. Nagar, Patna.	64. Sale of land at Beur, Phoolwari Shariff, Patna and withdrawal from personal savings, Maturity amount of LIC. Share in ancestral property.
	:D-218, Sector P-III, Pocket III in Builders Scheme, Greater Noida.	Applied for allotment of plot in the year 1994 by deposit of Registration amount of Rs.24,000/- Total value of the plot is 203040/- paid by Bank Draft dated 30.5.1996 over which house constructed in phases. Source of fund: (i) value of land paid from the
		savings from professional income. ii)Construction made by withdrawals from personal savings i.e. GPF, PPF,loan

				of Rs.10 lacs from SBI, High Court Campus Branch, Patna and contribution from the children who are gainfully employed.
	•Other landed property	:Share in dwelling house at village Khajuatti, within Police Station Bidupur in the District of Vaishali.		Ancestral
		:Share in Agriculatural land having total area of approximately 25 acres in village Khajuatti, Dhanauti, Khanpur Pakri within PS Bidupur in the District Vaishali.		
	• Shares & Mutual Funds	: None	:None	
Securities and Investments	• Insurance	:None	:None	
	•LIC Policies	:None	:None	
	•GPF	:Rs.6,78,735/-		
Other assets/ Movables	•Jewellery	:One gold ring of 10 gms. :One gold cufflink gifted by in-laws at the time of marriage.	:Gold ornaments and Jewellery	Aggregate value of all the gold ornaments and jewellery is approximately at Rs.6 lacs as on 10.03.2010.

	•Vehicles		:Silver articles given on marriage. :Chevrolet Optra Car Model 2005	Approximately of the value of Rs.1 lac. Purchased in 2009 for a sum of Rs.1.50 lacs from personal savings.
		:Rs.80,000/- Balance of Interest on Loan from State Government. :Rs.9 lacs – Balance of loan from SBI, High Court Campus Branch, Patna.	:Savings Bank Account – Central Bank of India, Rajendernagar Branch, Patna – Credit as on 10.03.2010 – Rs.70,000/-	
Liabilities/ Savings		:Joint Savings Bank Account at SBI, S.K. Nagar, Patna. Balance of Rs.5,21555.35/- as on 1.3.2010.	:Savings Bank Account, SBI, Nala Road Branch, Patna credit as on 10.03.2010 – Rs.1 lac :Savings Bank Account along with son Capt. B.K. Prasad at Mauryalok Branch, Patna – credit as on 10.03.2010 – Rs.2,40,000/-(it is a salary account of Capt.B.K. Prasad)	
